IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No.559/Comp./I	DHC/No. <u>5395-412</u>
	Dated: <u>06.03.2013</u>

LIOIII

The Registrar General Delhi High Court New Delhi

To

(List of Vendors enclosed)

Sub: Quotation for 16 TB Network Storage (reputed make)

Sir,

This Court intends to purchase 16 TB Network Storage (reputed make).

You are requested to submit quotation for the same thereof in a sealed envelope to the undersigned on or before $\underline{13-03-13}$. The validity of rates should not be less than 6 months.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope.

The quotation received after due date shall be summarily rejected.

Yours truly,

Sd/-(Girish Sharma) Registrar (Comp./Sty.) for Registrar General

Endst. No. _____/Comp./DHC Dated _____

CC to:

1. Dealing Assistant of Computer Cell for uploading the quotation on the website of Delhi High Court.

Sd/-(Neeru Nagar) A.O. (J.) (Comp./Sty.)